Central Administrative Tribunal Principal Bench, New Delhi.

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CP-353/2005 OA-2350/2004 MA-2056/2005

New Delhi this the 16th day of January, 2006.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A) Hon'ble Shri Shanker Raju, Member(J)

Smt. Anju, W/o late Const. Nidhi Kumar, R/o V&PO Khajoori, P.S. Parikshit Garh, Distt. Meerut,UP.

Petitioner

(through Sh. T.S. Mallik, proxy for Sh. Anil Singal, Advocate)

Versus

- Sh. K.K. Paul,
 Commissioner of Police,
 Police Headquarters,
 I.P. Estate, New Delhi.
- Sh. Subhash Chowdhary, Addl. D.C.P. (Security), Security Main Lines, Vinay Marg, New Delhi.

Respondents

Order (Oral) Hon'ble Shri Shanker Raju, Member(J)

In the light of pending Writ Petition before the Hon'ble High Court of

Delhi, the present C.P. stands disposed of. Notices are discharged.

However, liberty is accorded to the petitioner to revive the present C.P. if

any grievance still subsists.

CRAM

(Shanker Raju) Member(J)

(V.K. Majotra) Vice-Chairman(A)

/vv/